

Serial No. of Order	Date of Order	Order with Signature
5	25.8.95	<p>Two weeks' time granted to file counter finally. It will be very clearly understood that no further extension shall be granted and the case shall have to be decided immediately after two weeks. Call on 11.9.1995 for hearing.</p> <p style="text-align: right;">8/3/95</p> <p>MEMBER (ADMINISTRATIVE)</p>
6	11.9.95	<p>Shri Akhaya Mishra, learned Additional Standing Counsel prays for extension of time by 10 days to file the counter-affidavit. This cannot be accepted, firstly, in view of the orders passed on 25.8.1995 and two weeks' time having already been granted to file the counter. It needs to be noted that this was in continuation of four weeks granted earlier. Secondly, the relief claimed by the applicant is comparatively simple and straightforward. The applicant merely wants that his representation submitted to the Respondent No.1 on 27.2.1994 (Annexe-12 to the O.A.) be disposed of early. It is, therefore, considered to adequate to direct that the said representation shall be examined and a suitable decision taken and communicated to the applicant within two weeks from the date of receipt of a copy of this</p> <p style="text-align: right;">8/3/95</p> <p>Received & over at 8/3/95 for Appellant.</p> <p>COUNTER not filed. All A.O.s retain. For orders Pl.</p> <p style="text-align: right;">10/4/95</p> <p style="text-align: right;">Regd.</p> <p style="text-align: right;">MANO. 291/95</p> <p>MA filed by ASC on behalf of Respondent praying for grant of time to file counter.</p> <p>For orders Pl.</p> <p style="text-align: right;">29/5/95</p> <p>Four weeks time expired. Counter not filed. For further orders Pl.</p> <p style="text-align: right;">17/6/95</p> <p>Bench</p>

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... 6 11.9.95 order. The applicant is given the liberty to agitate his grievance, if any, after the disposal of the application.
Thus the application is disposed of. NO costs.

8/1/95

MEMBER (ADMINISTRATIVE)

order no. 6 dt. 11.9.95

Copy may be given
to both the counsels.D
12/9/95Member
12.09.95
SO(G)Received copy of
order dated 11/09/95D
13/09/95
for referenceReceived by
Anil
ASC
20/9/95